

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) Ministry of Defence have, in compliance of the Hon'ble Supreme Court order of 02.07.2013 in Civil Appeal No. 4949/2013 filed by Shri Dharamvir Singh, Appellant, against the order of Hon'ble High Court of Himachal Pradesh, Shimla, issued a letter No.4(17)2015/D(Pen/Legal), dated 29.06.2017 for implementation of orders of Hon'ble Courts/Armed Forces Tribunal's (AFT's) in 'Neither Attributable to Nor Aggravated (NANA)' by service cases. Ministry of Defence do not propose to withdraw such pending appeals in Hon'ble Supreme Court.

(b) Does not arise.

(c) It is the considered view of Ministry of Defence to await the orders of the Hon'ble Supreme Court in Civil Appeals filed in 'NANA' cases.

#### **Open Defecation Free**

†994. SHRI PRABHAT JHA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether there is a target to make 15 States/Union Territories Open Defecation Free by March, 2018;

(b) whether it is targeted to make entire country Open Defecation Free by October, 2019;

(c) whether a survey is being conducted by Quality Council of India as regards the work related to construction of toilets under Swachh Bharat Mission; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) No, Sir.

#### **Allocation of funds for construction of Toilets**

995. SHRIMATI SAROJINI HEMBRAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets which have been constructed by Government in various States of the country during the last three years under the Swachh Bharat Mission, State-wise;

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†Original notice of the question was received in Hindi.

(b) amount which has been allocated and spent for construction of toilets, State-wise;

(c) whether Government has fixed any target of construction of number of toilets throughout the country; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) The number of Individual Household Latrines (IHHLs) constructed during last three years under Swachh Bharat Mission (Gramin) [SBM(G)], State/UT-wise, is given in the Statement (*See* below).

(b) Swachh Bharat Mission (Gramin) is demand driven scheme. Hence, State-wise and component-wise funds are not allocated. However the amount released and utilized as Central share under SBM (G) during last three years, State/UT-wise, is given in the Statement-II (*See* below).

(c) and (d) The Government has targeted to provide toilets to all households by 02.10.2019 throughout the country.

***Statement-I***

*Individual Household Latrines constructed under SBM(G) during last three years (State/UT-wise)*

Sl. No.	State/UT	2014-15	2015-16	2016-17
1.	Andaman and Nicobar Islands	0	0	979
2.	Andhra Pradesh	213867	354996	788496
3.	Arunachal Pradesh	12902	19439	42552
4.	Assam	148237	465545	1054882
5.	Bihar	165457	427038	872331
6.	Chhattisgarh	39128	357107	1464977
7.	Goa	0	28637	0
8.	Gujarat	335762	922728	1559806
9.	Haryana	107765	132661	126157
10.	Himachal Pradesh	54265	66632	80521

Sl. No.	State/UT	2014-15	2015-16	2016-17
11.	Jammu and Kashmir	8496	64665	83455
12.	Jharkhand	98512	315130	832239
13.	Karnataka	791687	533011	720075
14.	Kerala	34101	11752	195090
15.	Madhya Pradesh	521739	1022566	1860073
16.	Maharashtra	500897	889170	1917675
17.	Manipur	27860	47636	41423
18.	Meghalaya	42002	44129	45973
19.	Mizoram	534	6026	2872
20.	Nagaland	0	22617	38112
21.	Odisha	130925	1329832	1263960
22.	Puducherry	0	0	2430
23.	Punjab	9887	71543	106626
24.	Rajasthan	653306	2164590	2721433
25.	Sikkim	3562	3707	0
26.	Tamil Nadu	378162	948287	1139701
27.	Telangana	130725	240168	520092
28.	Tripura	24869	61173	43829
29.	Uttar Pradesh	515427	694487	1740916
30.	Uttarakhand	57833	64030	335264
31.	West Bengal	847080	1432065	2322393
TOTAL		58,54,987	1,27,41,367	2,19,24,332

Source: IMIS of SBM(G).

**Statement-II**

*State/UT-wise, Central share released and utilised under SBM(G)  
during last 3 years*

*(₹ in Crore)*

State/UT	2014-15		2015-16		2016-17	
	Released	Utilised	Released	Utilised	Released	Utilised
1	2	3	4	5	6	7
Andaman and Nicobar Islands	0.00	0.00	3.40	0.00	3.00	0.20
Andhra Pradesh	116.10	93.96	234.17	292.09	342.21	415.08
Arunachal Pradesh	14.61	14.37	38.71	29.22	65.09	65.05
Assam	185.78	121.24	474.27	484.35	747.58	568.29
Bihar	0.00	104.59	221.55	325.59	131.86	148.69
Chhattisgarh	28.12	17.72	144.72	263.19	584.46	408.88
Goa	0.00	0.00	1.05	4.83	0.00	0.00
Gujarat	156.07	157.46	478.22	575.90	751.23	626.23
Haryana	5.93	61.52	32.76	72.27	68.79	34.61
Himachal Pradesh	130.17	30.57	4.37	71.42	117.30	82.25
Jammu and Kashmir	103.08	4.66	4.05	66.92	59.51	53.16
Jharkhand	23.05	75.73	97.32	262.77	455.46	423.44
Karnataka	312.54	441.03	450.77	444.21	419.56	399.53
Kerala	33.97	21.97	8.50	17.03	196.28	137.52
Madhya Pradesh	0.00	224.13	374.33	803.06	1210.77	1121.10
Maharashtra	236.11	258.18	567.45	644.49	528.94	616.11
Manipur	9.18	20.23	44.19	53.48	27.28	4.54
Meghalaya	0.00	38.13	35.65	56.13	75.70	41.13
Mizoram	0.00	2.62	3.32	6.66	10.98	4.31
Nagaland	20.87	1.33	10.83	28.10	64.12	44.12
Odisha	65.84	107.41	571.50	1197.06	863.65	868.29
Puducherry	2.00	0.00	4.40	0.00	0.00	2.65

1	2	3	4	5	6	7
Punjab	0.00	8.15	38.70	59.34	197.02	73.26
Rajasthan	271.57	312.39	938.73	1287.23	777.30	1065.63
Sikkim	3.89	5.19	6.12	5.90	6.87	2.85
Tamil Nadu	205.12	138.09	78.94	560.44	537.02	506.17
Telangana	105.62	46.55	128.39	157.53	135.72	174.02
Tripura	50.65	16.91	38.89	52.89	24.98	20.03
Uttar Pradesh	237.99	257.43	565.39	571.91	1153.33	1132.21
Uttarakhand	40.52	43.80	49.37	71.67	348.05	149.55
West Bengal	371.52	469.16	712.92	904.79	655.50	838.60
TOTAL	2730.30	3094.53	6362.96	9370.47	10559.58	10027.48

Source: IMIS of SBM(G).

### Collaboration with foreign countries for water management

996. SHRIMATI SAROJINI HEMBRAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has made any pact and collaboration with foreign countries for better water management, including provision of pure drinking water and better sanitation;

(b) if so, the details thereof; and

(c) amount of fund allocated and expenditure incurred during the last two years for various programmes on water conservation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI S.S. AHLUWALIA): (a) and (b) Yes, Sir. This Ministry has signed a Memorandum of Understanding (MoU) with the Ministry of Energy of the State of Israel on "National Campaign for Water Conservation in India". As per this MoU, both sides will work to enhance cooperation at the national, regional and international level to design, implement and monitor a professionally designed National Water Conservation Campaign in India to achieve the following objective:—

- (i) Put water conservation on to the national agenda in India.
- (ii) Encourage every citizen to save water in everyday life.